

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

29. CP/59(MB)2011

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Rajesh H Kotadia and others
V/s
**Dimple Drums and Barrels Pvt Ltd and
others**

Section: 397-398 of Companies Act, 1956

ORDER

Adv. Vijay B. Kanoria appeared for the Petitioner. Ld. Sr. Adv. Mustafa Doctor a/w Mr. Rohan Cama, Ms. Nandini Singh Modi, Ms. Ravela D'souza appeared for the Respondent. Counsel for the Petitioner states at bar that that Petitioner No. 2 and Respondent No. 7,8 and 10 have been died. Counsel for the Petitioner seeks time to file application to bring on record the legal heirs of deceased Petitioner as well as the deceased Respondents. Let the same be filed well before the next date of hearing. List the matter on **08.07.2024** for hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

29.04.2024
Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)